

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 129

CA No. 313/2019, IA No. 824/2022,
2700/2023, 2552/2023, 537/2024
In
CP (IB) No. 56/Chd/Hry/2018
(Admitted)

IN THE MATTER OF:

PAN Chemicals INC.

...Petitioner/ Operational Creditor

Vs.

Sainath Tesport Ltd.

...Respondent/ Corporate Debtor

Under Section: 9, 60(5), IBC 2016, Rule 11, NCLT Rules, 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 15.05.2024.

-sd-
Court Officer

April 22, 2024
SM